#### COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 223 OF 2015 APPEAL NO. 225 OF 2015 APPEAL NO. 237 OF 2015 & IA NO. 165 OF 2016

Dated: 19th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

#### **APPEAL NO. 223 OF 2015**

In the matter of:

Reliance Infrastructure Ltd. .... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)

#### **APPEAL NO. 225 OF 2015**

Reliance Infrastructure Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

#### APPEAL NO. 237 OF 2015 &IA NO. 165 OF 2016

Reliance Infrastructure Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.

Ms. Anjali Chandurkar Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Anchal Arora for R-1

## **ORDER**

We have heard learned senior counsel for the Appellant

List the matter for further hearing on 24th and 25th April, 2018.

(Justice N. K. Patil)
Judicial Member
mk/vt

(I.J. Kapoor) Technical Member